THE MINISTER OF DEFENCE (SHRi BANSI LAL): (a) Yes, Sir. Government are keeping themselves informed of manufacture and import of arms by Pakistan and China.

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(b) These developments are taken into account in planning our defence measures.

### Persons killed and injured in the Akashkinari Colliery of Bharat Coking Coal Ltd.

•229. SHRI V. C. KESAVA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some persons were recently killed and many others injured in Akashkinari Colliery of the Bharat Coking Coal Limited due to the bursting of a boiler;

(b) if so, what is the number of per-pons (i) killed and (ii) injured in the accident; and

(c) what were the causes of the accident?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) to (c) Two persons were killed and three injured in an accident which occurred in the Akashkinari Colliery of Bharat Coking Coal Ltd. on 10-4-1976. The accident was caused by bursting of the inner shell of a boiler.

# Finalisation of the Fifth Five Year Plan

"•230. PROF. RAMLAL PARIKH: Will the Minister of PLANNING be pleased to state:

(a) by when the Fifth Five Year Plan is likely to be finalised; and

(b) whether any measures are being taken to ensure that delays in the finalisation of Plans do not recur?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) and (b) The work on the finalisation of the Fifth Plan is in progress and is expected to be completed by October,

### to Questions

1976. Although the Plan has not yet been formally finalised, two annual plans within the framework of the Draft Fifth Plan have already been implemented and the Annual Plan for 1976-77 is under implementation.

### Administrative reforms

\*231, SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) what steps Government have so far taken on the recommendations for administrative reforms made jointly by Sarvashri L. K. Jha and L. P. Singh;

(b) whether the issue of toning up of the administration was discussed at the last Chief Secretaries conference of State Governments which took place in Delhi recently; and

(c) if so, what decisions were taken at the said Conference in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) The recommendations made by the P. M. and by Sarva Shri Jha and Singh have been pursued by the Department of Personnel with Central Min. istries and State Governments. A time bound programme has been drawn up which is kept under constant review by the Department of Personnel and Administrative Reforms-

(b) Yes, Sir.

(c) The main recommendations of  $th_e$  Chief Secretaries Conference are given in a statement laid on the Table of the House.

## Statement

Some of the Recommendations of the Conference of Chief Secretaries held On May 7 and 8, 1976

Administrative Reforms in the States

A department or a wing on Personnel and Administrative Reforms should be immediately constituted in